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**IN THE HIGH COURT OF MADHYA PRADESH
AT INDORE**

BEFORE

HON'BLE SHRI JUSTICE SUBODH ABHYANKAR

ON THE 20th OF MAY, 2024

ARBITRATION CASE No. 37 of 2023

BETWEEN:-

**SHRI SANTOSH PATIDAR S/O SHRI RADHESHYAM JI PATIDAR,
AGED ABOUT 45 YEARS, OCCUPATION: FARMER AND BUSINESS
R/O 416,KABIT MOHALLA TILLORE KHURD INDORE (MADHYA
PRADESH)**

.....PETITIONER

(SHRI NILESH AGRAWAL,ADVOCATE)

AND

- 1. SMT. AYODHYABAI W/O LATE SHRI GOPAL BALAI
OCCUPATION: FARMER R/O VILLAGE BICHOLI MARDANA
NEAR VAISHNO MATA MANDIR TEHSIL BHICHOLI HAPSI
INDORE (MADHYA PRADESH)**
- 2. SHRI MADANLAL S/O LATE SHRI GOPAL BALAI
OCCUPATION: FARMER VILLAGE BHICHOLI MARDANA,
NEAR VAISHNO MATA MANDIR, TEHSIL BHICHOLI HAPSI,
INDORE (MADHYA PRADESH)**
- 3. SAVITA D/O LATE SHRI GOPAL BALAI OCCUPATION:
FARMER VILLAGE BHICHOLI MARDANA, NEAR VAISHNO
MATA MANDIR, TEHSIL BHICHOLI HAPSI, INDORE
(MADHYA PRADESH)**
- 4. REKHA D/O LATE SHRI GOPAL BALAI OCCUPATION:
FARMER VILLAGE BHICHOLI MARDANA, NEAR VAISHNO
MATA MANDIR, TEHSIL BHICHOLI HAPSI, INDORE
(MADHYA PRADESH)**
- 5. SMT. KRISHNABAI W/O SHRI MANOHAR JI BALAI
OCCUPATION: FARMER VILLAGE BHICHOLI MARDANA,
NEAR VAISHNO MATA MANDIR, TEHSIL BHICHOLI HAPSI,
INDORE (MADHYA PRADESH)**
- 6. KUNDAN S/O LATE SHRI MANOHARJI BALAI
OCCUPATION: FARMER VILLAGE BHICHOLI MARDANA,
NEAR VAISHNO MATA MANDIR, TEHSIL BHICHOLI HAPSI,**

INDORE (MADHYA PRADESH)

7. **PRIYA D/O LATE SHRI MANOHARJI BALAI OCCUPATION:
FARMER VILLAGE BHICHOLI MARDANA, NEAR VAISHNO
MATA MANDIR, TEHSIL BHICHOLI HAPSI, INDORE
(MADHYA PRADESH)**
8. **KHUSHI D/O LATE SHRI MANOHARI BALAI VILLAGE
BHICHOLI MARDANA, NEAR VAISHNO MATA MANDIR,
TEHSIL BHICHOLI HAPSI, INDORE (MADHYA PRADESH)**

.....RESPONDENTS

(SHRI NILESH SHARMA, ADVOCATE)

This petition coming on for order this day, the court passed the following:

ORDER

As per the consent received from Hon'ble Shri Justice Abhay M. Naik (Retired High Court Judge) pursuant to the order passed by this Court on 15.04.2024 regarding his appointment as the Arbitrator, the present application is hereby disposed of with a direction that Hon'ble Shri Justice Abhay M. Naik (Retired High Court Judge) shall act as the Arbitrator between the parties.

सत्यमेव जयते

**(SUBODH ABHYANKAR)
JUDGE**

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